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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

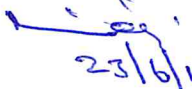

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/42/2016  
NAME OF THE PETITIONER(S) : G. Sethuraman  
NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- |    |  |                            |  |
|----|--|----------------------------|--|
| 1. | G. POONKUNRAN                            | Counsel for the Petitioner | <br>23/6/17 |
| 2. | R. Gnantham Kumar<br>Arthiban Vijay A. K | Counsel for R2-R3          |             |

**ORDER**

Counsel for petitioner present. Counsel for respondents present and prayed time for filing objections to the report of the Chartered Accountant. Time extended at request with a direction to furnish copy of the objection to the other side prior to the date of next hearing. Put up on 10.07.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(K. ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)